



कर्मचारी भविष्य निधि संगठन
Employees Provident Fund Organization
(श्रम एवं रोजगार मंत्रालय, भारत सरकार)



Ministry of Labour & Employment, Govt. of India

क्षेत्रीय कार्यालय, निधि भवन, विद्युत मार्ग, ज्योति नगर, जयपुर - 302005

Regional Office, Nidhi Bhawan, Vidhyut Marg, Jyoti Nagar, Jaipur-302005

Website: www.epfindia.gov.in | Email: ro.jaipur@epfindia.gov.in | Tel: 0141-2740742

संख्या(No.)RJ/JPR/LEGAL/NCLT/RJ/1626022/0/F-63/833/54

Date:- 24 JUN 2022

Sh Suresh Agarwal,
Insolvency Resolution Professional,
S-1, Aastha Excellency, Triveni Nagar,
Gopalpura By Pass, Jaipur 302018.

Sub:- Recovery of Provident fund & Allied dues in r/o M/s shree Gangour Foods LLP, Jaipur, Rajasthan having code RJ/1626022 regarding.

Sir,

Please refer to the subject cited above.

In this connection please find enclosed herewith the claim of provident fund dues in requisite format i.e. Form-B alongwith affidavit duly executed & identity proof of the competent authority with request to take necessary action for recovery of dues related to the organisation.

It is further stated that the dues indicated in Form-B are statutory, mandatory and having over riding effect upon all kind of other Govt. and institutional dues. As the priority of P.F dues in comparison to all other dues has been decided by the Hon'ble Supreme court of India, it is therefore obligatory upon you to get the dues in the claim admitted to avoid any hardship in the matter.

It is also pertinent to mention here that if any additional dues arise subsequently against the establishment the same will be informed to you at that time.

Enclosed: As above

Yours Sincerely,

(Shailendra Kumar Jain)

Regional P.F. Commissioner-II

**SCHEDULE
FORM B**

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES
(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution
Process for Corporate Persons) Regulations, 2016)

[Date] **24 JUN 2022**

Sh Suresh Agarwal,
Insolvency Resolution Professional,
S-1, Aastha Excellency, Triveni Nagar,
Gopalpura By Pass, Jaipur 302018.

From
Employees Provident Fund Organisation,
Nidhi Bhawan, Jyoti Nagar, Jaipur 302005

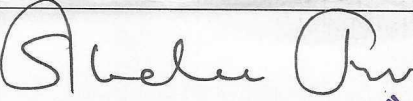
Subject: Submission of proof of claim.

Sir,

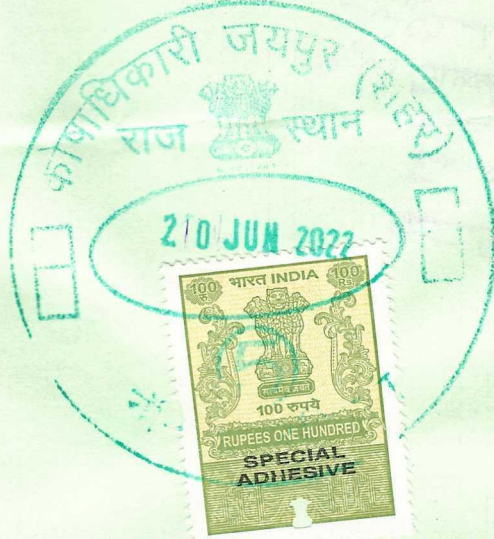
RPFC Jaipur, Employees' Provident Fund Organisation, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case **M/s shree Gangour Foods LLP, Jaipur, Rajasthan having code RJ/1626022 regarding.**

The details for the same are set out below:

PARTICULARS		
1	NAME OF OPERATIONAL CREDITOR	EMPLOYEES' PROVIDENT FUND ORGANISATION, RPFC, JAIPUR
2	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR (If an incorporated body provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual)	(UNDER MINISTRY OF LABOUR & EMPLOYMENT, GOVT OF INDIA, A STATUTORY ORGANISATION)
3	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	NIDHI BHAWAN JYOTI NAGAR, JAIPUR-302005 EMAIL:- RO.JAIPUR@EPFINDIA.GOV.IN EMAIL LEGAL. RO.JAIPUR@EPFINDIA.GOV.IN
4	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	Rs.-8049/- (RUPEES EIGHT THOUSAND FORTY NINE ONLY)
5	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	ATTESTED PHOTO COPIES OF THE COMPLIANCE SECTION LETTER DATED 24.06.2022 FOR Rs-8049/- (UNDER SECTION 7A OF EPF & MP ACT, 1952) (PERIOD 05/2018 TO 04/2019)
6	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	NA

PARTICULARS		
7	DETAILS OF HOW AND WHEN DEBT INCURRED	BELATED REMITTANCES OF THE STATUTORY DUES BY THE ESTABLISHMENT AND SHORT REMITTANCES BY THE ESTABLISHMENT IN VARIOUS PF ACCOUNT AS REFLECTED IN THE ESTABLISHMENT LEDGER
8	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NO SUCH DEALINGS. THE DUES ARE STATUTORY AND MANDATORY IN NATURE
9	DETAILS OF ANY RETENTION OF TITLE ARRANGEMENTS IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE CLAIM REFERS	NO ANY
10	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	STATE BANK OF INDIA (C & I DIVISION SANGANERI GATE, JAIPUR A/C NO. 30037985684 IFSC CODE SBIN000656
11	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	DOCUMENTS 2 IN NO'S (LEDGER ENCLOSE) EPF & MP ACT, 1952 & ESTABLISHMENT LEDGER INDICATING SHORT REMITTANCES AND ACCOUNT SECTION LETTER ENCLOSE. 14.06.2022
Signature of operational creditor or person authorised to act on his behalf [Please enclose the authority if this is being submitted on behalf of an operational creditor]		 शैलेन्द्र कुमार जैन क्षेत्रीय भविष्य निधि आयुक्त-II कर्मचारी भविष्य निधि संगठन श्रम एवं रोजगार मंत्रालय, भारत सरकार जयपुर, राज.
Name in BLOCK LETTERS		SHAILENDRA KUMAR JAIN
Position with or in relation to creditor		REGIONAL P F COMMISSIONER-II JAIPUR
Address of person signing		REGIONAL OFFICE, NIDHI BHAWAN, JYOTI NAGAR JAIPUR 302005

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India.



AFFIDAVIT

I, **Shailendra Kumar Jain, Regional P.F. Commissioner-II**, currently residing at **EPFO, REGIONAL OFFICE, NIDHI BHAWAN, JYOTI NAGAR, JAIPUR 302005** hereby declare and state as follows: -

M/s **Shree Gangour Foods LLP, Jaipur, Rajasthan** having code **RJ/1626022** regarding. the corporate debtor was, at the insolvency commencement date, being the 30.day of May 2022, actually indebted to me in the sum of **Rs.-8049/- (RUPEES EIGHT THOUSAND FORTY NINE ONLY)**

In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:-

1. **COMPLIANCE SECTION LETTER DATED 24.06.2022 FOR Rs- 8049/- (UNDER SECTION 7A OF EPF & MP ACT, 1952) (PERIOD 05.2018 TO 04/2019)**
2. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed there from.
3. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever

Date: **24.06.22**

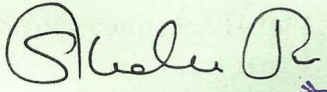
Place: JAIPUR

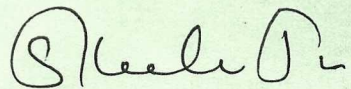
24 JUN 2022

VERIFICATION

I, **Shailendra Kumar Jain** the claimant herein above, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at **Friday** on this **24** day of **June**, 20**22**


Deponent's Signature
क्षेत्रीय भविष्य निधि आयुक्त-II
कर्मचारी भविष्य निधि संगठन
श्रम एवं रोजगार मंत्रालय, भारत सरकार
जयपुर, राज.



Deponent's Signature

शैलेन्द्र कुमार जैन
क्षेत्रीय भविष्य निधि आयुक्त-II
कर्मचारी भविष्य निधि संगठन
श्रम एवं रोजगार मंत्रालय, भारत सरकार
जयपुर, राज.

24 JUN 2022

क्रिम सं. 1472 दिनांक

मुद्रांक का मुल्यांकन 100)

क्रता का नाम श्रीमती उमा देवी

पिता का नाम श्री शिवलाल देवी

निवास स्थान

मुद्रांक खरादने सहायक कार्य का मुल्यांकन

लखन अग्रवाल
लाइसेन्स नं. 45/2021
अग्रवाल फोटो कॉपीयर्स
तिलक मार्ग, सी-स्कीम, जयपुर।

24 JUN 2022

राजस्थान स्टाम्प अधिनियम 1998 के अन्तर्गत	
स्टाम्प राशि पर प्रभाविता आवधिकार	
1. आधारभूत आवश्यकता सुविधाओं हेतु (धारा 3-क) - 10% रुपये	10
2. गाय और उसकी नस्ल के संरक्षण और संवर्धन हेतु (धारा 3-ख)/प्राकृतिक आपदाओं एवं मानव निर्मित आपदाओं के निवारण हेतु-20% रुपये	20
कुल योग 30	
हस्ताक्षर स्टाम्प वेण्डर	